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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/404/ (IB)/2017  
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD  
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. RAMASUBRAMANIAM  
RAJA

COUNSEL FOR CORPORATE  
DEBTOR/RESPONDENT

RA. R. S.

2. R. VIDHYASHANKAR }  
R. ASHOK KUMAR }

Counsel For Petitioner/  
Operational Creditors.

Ashok

ORDER

Counsels representing both the parties are present. Counsel for the respondent stated that there is a chance of settling the matter by selling the properties of the respondent company and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 28.02.2018.

<sup>-sd-</sup>  
(S VIJAYARAGHAVAN)  
Member(Technical)

<sup>-sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)